

(37)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/420/ (IB)/2017  
NAME OF THE PETITIONER(S) : FARLIN ENERGY & COMMODITIES FZE  
NAME OF THE RESPONDENT(S) : PADMAADEVI SUGARS LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

GREETHA RAJASEKAR

Prithvi Rajashe  
Counsel for Respondent

Sri V. Hari  
Mr Anantam

Counsel for  
Petitioner

for civil

ORDER

Counsel representing both the parties are present. Counsel for petitioner submitted that the matter is settled with the respondent and filed a memo and prayed to allow to withdraw the petition. Copy of the memo is furnished to the other side. The memo is taken on record. In view of the submissions, the matter is dismissed as withdrawn.

(K. Anantha Padmanabha Swamy)  
Member (Judicial)